

amounting to Rs.255 crores have already been received in three instalments viz. August, 1990, September, 1990 and October, 1990. A sum of Rs.84.39 crores pertaining to the instalments due in 1991-92 has been received in August, 1991. Further, the concerned State Government have been requested that the balance of the overheads from their State Electricity Boards to Central Undertakings may be cleared early. The position is being closely monitored.

Umrongso Ousters in Assam

6451. DR. JAYANTA RONGPI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES BE pleased to state:

(a) the number of persons displaced from the project area at Umrongso in N.E. Hills District of Assam; and

(b) the number of persons provided employment and rehabilitated out of them, community-wise and category-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES(SHRI KALP NATH RAI): (a) Eight hundred ninety four families have been directly or indirectly affected due to construction of Kopili HEP at Umrongso in North Cachar Hills district of Assam.

(b) Apart from being paid cash compensation as assessed by District Council of North Cachar Hills, these persons have been settled on land provided by District Council. One high school building with teachers' quarters and public play ground were constructed by the NEEPCO. A number of small contracts were also given to affected persons during construction of the project.

The total number of tribal persons employed at Umrongso at present is 54. Category-wise details of these persons are as under:

- Grade III (Ministerial):	12
- Grade IV :	42

Community-wise details are not being maintained by the Corporation.

Transfer of Transmission work to NPTC

6452. DR. JAYANTA RONGPI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES BE pleased to state:

(a) whether the Government are proposing to entrust the transmission works of projects under North Eastern Electric Power Corporation to the National Power Transmission Corporation Limited;

(b) if so, whether the State Governments as well as North Eastern Electric Power Corporation, Assam State Electricity Board were consulted in this regard;

(c) if not, whether the Government propose to consult them now; and

(d) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES(SHRI KALP NATH RAI): (a) The work relating to transmission lines and associated sub-stations will be taken over by NPTC in a phased manner from various Central generating organisations including North Eastern Electric Power Corporation. The modalities for such transfer will be finalised in consultation with the concerned Organisations.